

**In The Court of District & Sessions Judge, Gurdaspur**

**List of Proclaimed Offenders**

<b>S.No.</b>	<b>Name of the Court</b>	<b>CIS No.</b>	<b>Case Title</b>	<b>FIR No.</b>	<b>Date of FIR</b>	<b>Under Section</b>	<b>Police Station</b>	<b>Name of Proclaimed Offender</b>	<b>Father's Name of Proclaimed Offender</b>	<b>Gender</b>	<b>Address of Proclaimed Offender</b>	<b>Declared Proclaimed vide order Dated Offender</b>	<b>Weather the property of P.O.</b>
<b>1</b>	<b>Ms. Ramesh Kumari, District &amp; Sessions Judge, Gurdaspur</b>	<b>SC/182/18</b>	<b>State Vs Sandeep Singh</b>	<b>38</b>	<b>11.07.17</b>	<b>379,34 IPC</b>	<b>Qadian</b>	Jaswinder Singh@ Vicky@ Vikram Singh	Rajinder Singh	Male	Village Veela Bajju, PS- Ghoman	18.04.19	Nil

## List of Proclaimed Offenders

Sr. No.	Name of Court	Case Information Number(CIS)	Case Title	FIR Number	Date of FIR	Under Section	Name of Police Station	Name of Proclaime d Offender	Fathers name of Proclaime d Offender	Gender	Adress of Proclaime d Ofender	Decleared PO vider order dated	Whether the property of P.O
1	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	NDPS/04/2019	State Vs Simranjit Kaur	58	04-11-2017	21-61-85 of NDPS Act	Ghanie Ke Bangar	Simranjit Kaur	Wife of Ramesh Singh	Female	R/o Talwandi Bharath Tehsil Batala Distt Gurdaspur	25.02.2019	No
2	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	SC/2016/2017	State Vs Harjinder Singh	75	17-10-2016	379-B IPC	Sekhwan	Harjinder Singh	son of Joginder Singh	Male	R/o Hassanpur Kalan P.S Sadar Batala Distt Gurdaspur	15.10.2019	No
3	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	SC/39/2017	State Vs Amarjit Singh	30	19.04.2016	379-B IPC	Ghoman	Amarjit Singh	Sikander Singh	Male	R/o Ladha Munda P.S Ghoman	07-11-2019	No
4	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	SC/176/2019	State Vs Parivartan	50	25.03.2017	307 IPC	City Gurdaspur	Ricky Masih	David Masih	Male	R/o Dadwan PS Dhariwal	07.01.2020	No
5	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	SC/45/2019	State Vs Harpreet singh	99	09.10.2017	379-B IPC	Dera Baba Nanak	Harpreet singh	Sarwan singh	Male	R/o Ekroop Avenue Majitha Road Amritsar at prsent H No 713 Moon Avenue Power Colony Majitha Road Amritsar	07.01.2020	No
6	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	SC/45/2019	State Vs Harpreet singh	99	09.10.2017	379-B IPC	Dera Baba Nanak	Gurpreet Singh	Gurwinder Singh	Male	R/o Plot Basti P.S Harike District Tam Taran	07.01.2020	No
7	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	NDPS/62/2017	State Vs Arjinder Singh	9	01.03.2016	NDPS Act	Ghanie Ke Bangar	Arjinder Singh	Surinder Singh	Male	R/o Ghanie Ke Bangar	10.01.2020	Yes
8	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	NDPS/57/2018	State Vs Daljit Singh	37	17.03.2014	NDPS Act	City Batala	Daljit Singh	Maninder Singh	Male	R/o H No 667 Near Electricity House Qadian Tehsil Batala Distt gurdaspur	15.01.2020	No
9	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	SC/160/2016	State Vs Arvinder Singh	25	15.05.2015	308 IPC	Kalanaur	Sukhjinder Singh	Jaswant singh	Male	R/o Bhikhariwal Tehsil and District Gurdaspur	17.01.2020	No
10	Sh. Jatinder Pal Singh Khurmi, Addl. Sessions Judge , Gurdaspur	SC/176/2019	State Vs Parivartan	50	25.03.2017	307 IPC	City Gurdaspur	Jasbir Singh	Telu ram	Male	R/o Gali No 9 ohalla Kirti Nagar P.S Sadar Hoshiarpur District Hoshiarpur	29.01.2020	No

**List of Proclaimed Offenders**  
**In the Court of Sh. Krishan Kumar Singla, Addl. District & Sessions Judge, Gurdaspur**

Sr. No.	Name of Court	Case Information Number(CIS)	Case Title	FIR Number	Date of FIR	Under Section	Name of Police Station	Name of Proclaimed Offender	Fathers name of Proclaimed Offender	Gender	Adress of Proclaimed Ofender	Decleared PO vider order dated	Whether the property of P.O
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Nil

## IN THE COURT OF SH. JASWINDER SINGH ADDL. SESSIONS JUDGE, GURDASPUR

## LIST OF PROCLAIMED OFFENDERS FOR THE MONTH OF February, 2020

SR. NO.	NAME OF THE COURT	CIS NO.	CASE TITLE	FIR NO.	DATE OF FIR	UNDER SECTION	POLICE STATION	NAME OF PROCLAIMED OFFENDER	FATHERS NAME OF PROCLAIMED OFFENDER	GENDER	ADDRESS OF PROCLAIMED OFFENDER	DECLARED PROCLAIMED OFFENDER VIDE ORDER DATED	WHETHER PROPERTY OF P.O.
1	Sh. Jaswinder Singh, Addl. Sessions Judge Gurdaspur	SC/258/2018	State Vs Makhtool Singh	26	04-03-2018	379 B IPC	Shri Hargobindpur	Ranjodh Singh @ Rana	Balbir Singh	Male	R/O Bhullar, P.S. Sadar Tarn Taran at present R/O Village Arjan Manga, P.S. Mehta, Distt Amritsar	30-08-2019	
2		SC/258/2018	State Vs Makhtool Singh	26	04-03-2018	379 B IPC	Shri Hargobindpur	Manjit Singh @ Kaka	Kashmir Singh	Male	R/O Water Supply, Jandiala Guru	30-08-2019	
3		SC/09/2019	State Vs Sewak Nath	69	09-10-2018	379 B IPC	Ghuman Kalan	Sewak Nath	Baghi Nath	Male	Muradpura Mohalla, Ward No 02, in front of Railway Station Tarn Taran	19-07-2019	
4		SC/09/2019	State Vs Sewak Nath	69	09-10-2018	379 B IPC	Ghuman Kalan	Sharma Nath	Pappu Nath	Male	Muradpura Mohalla, Ward No 02, in front of Railway Station Tarn Taran	19-07-2019	
5		SC/33/2019	State Vs Gagandeep Singh	42	21-05-2015	399, 402 IPC	Ghuman	Bachitter Singh @ Sonu	Davinder Singh	Male	Chaudriwal	15-07-2019	
6		SC/33/2019	State Vs Gagandeep Singh	42	21-05-2015	399, 402 IPC	Ghuman	Satnam Singh	Saroop Singh	Male	Naserpur, P.S. Rangar Nangal	15-07-2019	
7		SC/52/2019	State Vs. Amarjot Singh	119	29-05-2018	379 B IPC	City Gsp	Amarjot Singh @ Jot	Hardeep Singh	Male	Tibri, Tehsil & Distt Gurdaspur	10-09-2019	
8		SC/24/2019	State Vs. Amarjit Singh	82	2018	379 B IPC	Ghanie Ke Banger	Jugraj Singh		Male	Village Chachowali Kathunangal, Amritsar	30-11-2019	
9		SC/312/2018	State Vs John Masih	66	21-11-2017	379 B IPC	Ghanie Ke Banger	Gurpreet Singh @ Nikku @ Fauji	Ajit Singh	Male	Jaura Singa P.S. Qila Lal Singh	09-12-2019	
10		NDPS/16/2018	State Vs Sonu Badri	105	25-04-2016	NDPS Act	CL Batala	Sonu @ Badri	Badadur Lal	Male	Gandi Camp Batala	24-02-2020	

**In the Court of Ms.Archana Kamboj, Additional District & Sessions Judge, Gurdaspur**

**List Of Proclaimed Offenders for the month of Feb 2020**

Sr. No.	CIS No.	CNR No.	Case Title	Name of the Proclaimed Offender	Father's name of Proclaimed Offender	Address of Proclaimed Offender	Police Station	FIR No.	Date OF FIR	Under Section	PO Declare Order Date
1	SC/397/2014	<b>PBGD010025 195014</b>	State VS Jaspreet Singh	Moti and Jhana	Moti S/O Makhan Singh Jhana S/O Kureshi	Moti R/O Village Vareela Kalan, Tehsil and District Gurdaspur and Jhana R/O Bhagat Nagar Colony, Hoshiarpur, District Hoshiarpur.	Dera Baba Nanak	12	14.03.2014	363/366/376/5 06/120B IPC	28.02.2020
2	SC/107/2019	<b>PBGD010057 422019</b>	State Vs Paramjit Kaur etc	Kashmir Singh	Not mentioned	R/O Village Kaler, Tehsil and District Gurdaspur	Sadar Gurdaspur	122	06.11.2018	376,420,120B	20.02.2020

New PO List

**In the Court of Sh. Vishesh , PCS, Addl Chief Judicial Magistrate, Gurdaspur**

**List of Proclaimed Offender for the month of February , 2020**

Sr. No.	CIS Number	CNR Number	Case Titled	Name of the Proclaimed Offender	Father's Name of the Proclaimed Offender	Address of Proclaimed Offender	Police Station	FIR No.	Date of FIR	Under Section	PO Declare Order date
1	Chi/504/2013	<b>PBGD03-00097-2013</b>	<b>State Vs Sarwan Singh</b>	Maninder Singh @ Happy	Suikhwinder Singh	<b>Village Ghot Pokhar, Tehsil and District Gurdaspur</b>	Tibber	13	2012	324	<b>12.11.2014</b>
2	Chi/523/2013	<b>PBGD03-001615-2015</b>	<b>State Vs Pawandeep Singh</b>	Lovepreet Singh @ Ruba	Sukhwinder Singh	<b>Vilage Bhulle Chack, Tehsil and District Gurdaspur</b>	Tibber	40	2015	457	<b>27.03.2017</b>
3	Chi/506/2015	<b>PBGD03-001616/2015</b>	<b>State Vs Pawandeep Singh</b>	Lovepreet Singh @ Ruba	Sukhwinder Singh	<b>Vilage Bhulle Chack, Tehsil and District Gurdaspur</b>	Tibber	41	2015	454	<b>27.03.2017</b>
4	Nact/178/2016	<b>PBGD03-000699-2016</b>	<b>Tarsem Masih Vs Sukhdev</b>	Sukhdev @ Sukhdev Kumar	Muni Lal	<b>R/o H. No. 145/46, Gali No. 03, Kapoor Nagar, Amritsar.</b>	<b>Sadar Gurdaspur</b>	Complaint	-	<b>138 NI Act</b>	<b>27.04.2017</b>
5	Nact/53/2016	<b>PBGD03-000264-2016</b>	<b>Gsp Pri. Co-op Vs Dhain Singh</b>	Dhain Singh	Thuru Ram	<b>Village Jagatpur Khurd, H.No. 48, PO Purana Shalla, Tehsil and District.</b>	<b>Purana Shalla</b>	Complaint	-	<b>138 NI Act</b>	<b>01.07.2017</b>
6	Nact/68/2016	<b>PBGD03-000369-2016</b>	<b>Oriental Bank Vs Rachpal Masih</b>	Rachpal Masih		<b>Village Aklashpur, PO Dhariwal Tehsil and District Gurdaspur</b>	<b>Dhariwal</b>	Complaint	-	<b>138 NI Act</b>	<b>07.03.2017</b>
7	Nact/200/2016	<b>PBGD03-000781-2016</b>	<b>Pb &amp; Sind Bank Vs Pritam Singh</b>	Pritam Singh	Chanan Singh	<b>New Colony near Gurudwara Sahib Hardochhanni Road, Hayat Nagar, Gurdaspur</b>	<b>Sadar Gurdaspur</b>	Complaint	-	<b>138 NI Act</b>	<b>09.01.2017</b>
8	Nact/199/2016	<b>PBGD03-000780-2016</b>	<b>Pb &amp; Sind Bank Vs Pritam Singh</b>	Pritam Singh	Chanan Singh	<b>New Colony near Gurudwara Sahib Hardochhanni Road, Hayat Nagar, Gurdaspur</b>	<b>Sadar Gurdaspur</b>	Complaint	-	<b>138 NI Act</b>	<b>09.01.2017</b>
9	Nact/127/2016	<b>PBGD03-000535-2016</b>	<b>Naresh Kumar Vs Manjit Singh</b>	Manjit Singh	Gurdeep Singh	<b>Posted at Wireless oprator, Police Line Gurdaspur, R/o Police Station Sadar Quarters, Gurdaspur</b>	<b>City Gurdaspur</b>	Complaint	-	<b>138 NI Act</b>	<b>06.01.2017</b>
10	Nact/121/2016	<b>PBGD03-000529-2016</b>	<b>Naresh Kumar Vs Surinder Kumar</b>	Surinder Kumar		<b>R/o H.No. 31, Imprrovement Trust Colony, Shceme No. 1, Batala Road, Gurdaspur</b>	<b>City Gurdaspur</b>	Complaint	-	<b>138 NI Act</b>	<b>05.12.2016</b>
11	Nact/598/2015	<b>PBGD03-001824-2015</b>	<b>Ershad Masih Vs Amarjit Singh</b>	Amarjit Singh		<b>R/o Village Jhang PO Bhajnal, Tehsil Mukerian, District Gurdaspur</b>	<b>Sadar Gurdaspur</b>	Complaint	-	<b>138 NI Act</b>	<b>05.09.2016</b>
12	Nact/599/2015	<b>PBGD03-001825-2015</b>	<b>Ershad Masih Vs Amarjit Singh</b>	Amarjit Singh		<b>R/o Village Jhang PO Bhajnal, Tehsil Mukerian, District Gurdaspur</b>	<b>Sadar Gurdaspur</b>	Complaint	-	<b>138 NI Act</b>	<b>05.09.2016</b>
13	Nact/351/2016	<b>PBGD03-001535-2016</b>	<b>Nirmal Singh Vs Hav. Narinder Kumar</b>	Hav. Narinder Kumar	-	<b>R/o Near Balak Nath Mandir, Backside Shiva Palace, Gurdaspur</b>	<b>Tibber</b>	Complaint	-	<b>138 NI Act</b>	<b>20.07.2017</b>
14	Nact/711/2013	<b>PBGD03-000124-2012</b>	<b>Inderjeet Singh Vs Joy Paul Adiwai</b>	Joy Paul Adiwai	Samuel Adiwai	<b>Ward No. 10, Raja Sansi, Ajnala, district Amritsar.</b>	<b>Sadar Gurdaspur</b>	Complaint	-	<b>138 NI Act</b>	<b>16.08.2017</b>
15	Nact/459/2016	<b>PBGD03-002090-2016</b>	<b>Chander Mohan Vs Rajinder Kumar</b>	Rajinder Kumar	Amar Nath	<b>Managing Director of May Saturn Pvt. Ltd. Opposite Mohindra Green Land Jail road Gurdaspur(Alternative Address : - Rajinder Kumar S/o Amar Nath R/o Ram Sharnam Colony, Backside of S.D. Collge, Tehsil and District Gurdaspur )</b>	<b>Dina Nagar</b>	Complaint	-	<b>138 NI Act</b>	<b>13.08.2018</b>
16	Nact/457/2016	<b>PBGD03-002089-2016</b>	<b>Chander Mohan Vs Rajinder Kumar</b>	Rajinder Kumar	Amar Nath	<b>Managing Director of May Saturn Pvt. Ltd. Opposite Mohindra Green Land Jail road Gurdaspur(Alternative Address : - Rajinder Kumar S/o Amar Nath R/o Ram Sharnam Colony, Backside of S.D. Collge, Tehsil and District Gurdaspur )</b>	<b>Dina Nagar</b>	Complaint	-	<b>138 NI Act</b>	<b>13.08.2018</b>
17	Nact/458/2016	<b>PBGD03-002096-2016</b>	<b>Sunil Kumar Vs Rajinder Kumar</b>	Rajinder Kumar	Amar Nath	<b>Managing Director of May Saturn Pvt. Ltd. Opposite Mohindra Green Land Jail road Gurdaspur(Alternative Address : - Rajinder Kumar S/o Amar Nath R/o Ram Sharnam Colony, Backside of S.D. Collge, Tehsil and District Gurdaspur )</b>	<b>Dina Nagar</b>	Complaint	-	<b>138 NI Act</b>	<b>13.08.2018</b>
18	Nact/456/2018	<b>PBGD03-002088-2016</b>	<b>Chander Mohan Vs Rajinder Kumar</b>	Rajinder Kumar	Amar Nath	<b>Managing Director of May Saturn Pvt. Ltd. Opposite Mohindra Green Land Jail road Gurdaspur(Alternative Address : - Rajinder Kumar S/o Amar Nath R/o Ram Sharnam Colony, Backside of S.D. Collge, Tehsil and District Gurdaspur )</b>	<b>Dina Nagar</b>	Complaint	-	<b>138 NI Act</b>	<b>13.08.2018</b>

New PO List

19	Nact/460/2016	PBGD03-002091-2016	<b>Chander Mohan Vs Rajinder Kumar</b>	Rajinder Kumar	Amar Nath	<b>Managing Director of May Saturn Pvt. Ltd. Opposite Mohindra Green Land Jail road Gurdasur(Alternative Address : - Rajinder Kumar S/o Amar Nath R/o Ram Sharnam Colony, Backside of S.D. College, Tehsil and District Gurdaspur )</b>	<b>Dina Nagar</b>	Complaint	-	<b>138 NI Act</b>	<b>13.08.2018</b>
19	Nact/358/2017	PBGD03-001511-2017	<b>Kewal Krishan Vs Navchan Thapar</b>	Navchand Thapar	Baldev Raj	<b>R/o H. No. 517, Ward No. 18, Opposite Gopal Shah Road, Shankar Nagar Gurdaspur</b>	<b>Tibber</b>	Complaint	-	<b>138 NI Act</b>	<b>20.11.2018</b>

Vishesh Addl Chief Judicial Magistrate,  
Gurdaspur

In the Court of Sh. RACHHPAL SINGH, Chief Judicial Magistrate, Gurdaspur.

FOR THE MONTH OF FEBRUARY 2020

List of Cases alongwith CNR number entered in CIS in which Proclaimed offender/ Proclaimed Person have been declared								
Sr.no	Case No	CNR NO.	CIS NO.	Name of Parties	Nature	FIR/PS	DOD	Remarks
1.	Nil	NIL	NIL	NIL	NIL	NIL	NIL	NIL

CJM, GURDASPUR.



<b>In the Court of Sh. Amardeep Singh Bains, PCS, Judicial Magistrate Ist Class, Gurdaspur List of PO Declared upto 29.02.2020</b>													
Sr No.	Case No.	CNR NO.	Title	Name of Proclaimed Offender	Father Name of P.O.	Gender	Address of PO	FIR No.	Date of FIR	Under Section	Police Station	PO Declare Date	Whether List of property filed or not
1	Nact/100/2019	PBGD03-000235-2019	Ramesh Jewellers Vs Surjit Kumar	Surjit Kumar	Bishan Dass	Male	H.No. 359/11 Prem Nagar Gurdaspur			138 NI ACT	City Gurdaspur	30-08-2019	NO
2	Nact/45/2019	PBGD03-000129-2019	HDFC Bank Ltd. Vs Gursharan Singh	Gursharan Singh	Dilbagh Singh	Male	H.No. 219 Village Kaira Tehsil and District Gurdaspur			138 NI ACT	City Gurdaspur	30-08-2019	NO
3	Nact/58/2019	PBGD03-000138-2019	Palwinder Singh Vs Sharanjit Singh	Palwinder Singh	Kishan Singh	Male	Village Musftabad Saidan PO Hemrajpur Tehsil and District Gurdaspur			138 NI ACT	City Gurdaspur	13-08-2019	NO
4	Nact/783/2017	PBGD03-002979-2017	HDFC Bank Ltd Vs Sukhwinder Singh	Sukhjinder Singh	Satnam Singh	Male	H.No. 29 Village Mahiman Tehsil Batala District Gurdaspur			138 NI ACT	City Gurdaspur	08-08-2019	NO
5	Nact/99/2019	PBGD03-000234-2019	Pankaj Sharma Vs Lovedeep	Lovedeep	Yogeshwar Chander Sharma	Male	H.No. 45/20 Darzan Wali Gali Hanuman Chowk Gurdaspur			138 NI ACT	City Gurdaspur	06-09-2019	NO
6	Nact/363/2017	PBGD03-001548-2017	Surjit Singh Vs Buta Singh	Buta Singh	Jit Singh	Male	Village Bib Ke PO Dulachi Ke Tehsil and District Ferozepur			138 NI ACT	Kalanaur	10-09-2019	NO
7	Nact/645/2018	PBGD03-002701-2018	Suba Singh Vs Sahib Singh	Sahib Singh	Nand Lal	Male	Village Baje Ke PO Dharamkot Tehsil and District Moga			138 NI ACT	City Gurdaspur	12-09-2019	NO
8	Nact/44/2019	PBGD03-000117-2019	Kamaljit Singh Vs Swinder Singh	Swinder Singh	Bachan Singh	Male	Village Jainpur Tehsil and District Gurdaspur			138 NI ACT	City Gurdaspur	25-09-2019	NO
9	NACT/776/2018	PBGD03-003253-2018	Karamjit Singh Vs Chamkaur Singh	Chamkur Singh	Not Known	Male	Village Naraingarh Tehsil Bhawani Garh District Sangrur			138 NI ACT	Dhariwal	01-10-2019	NO

10	NACT/5 21/2018	PBGD03 -002318- 2018	HDFC Bank Ltd Vs Pooja Devi	Pooja Devi	Not Known	Female	Village Badala Tehsil Kathua District Kathua			138 NI ACT	City Gurdaspur	03-10-2019	NO
11	NACT/1 67/2019	PBGD03 -000586- 2019	Harwinder Pal Singh Vs Satnam Singh	Satnam Singh	Gurmeet Singh	Male	Village Kala Nangal PO Hemrajpur District Gurdaspur			138 NI ACT	City Gurdaspur	04-10-2019	NO
12	NACT/5 16/2017	PBGD03 -002051- 2017	Jaswinder Singh Vs Sukhjinder Singh	Sukhjinder Singh	Gurcharan Singh	Male	Village Ram Gahrh near nestle Dairy PO Tallewal District Barnala			138 NI ACT	Kalanaur	10-10-2019	NO
13	NACT/7 93/2018	PBGD03 -003344- 2018	Punjab National Bank Vs Harmeet Singh	Harmeet Singh	Balwinder Singh	Male	Village Chaura Khurd PO Dostpur Tehsil and District Gurdaspur			138 NI ACT	Kalanaur	10-10-2019	NO
14	Chi/241/ 2019	PBGD03 -001807- 2019	State Vs Varinder Singh	Varinder Singh @ Raja	Amrik Singh	Male	Village Bhagowal PS Qila Lal Singh	81	07.08.20 18	420/465/ 467/468 IPC	Kalanaur	30-01-2019	NO
15	Chi/1297 /2019	PBGD03 -001304- 2019	State Vs Shubham Singh	Shubham Singh	Rachpal Singh	Male	Village Saharanpur PS Taragarh	32	05.06.20 18	363/366 A IPC	Behrampur	25-01-2019	NO
16	NACT/1 83/2019	PBGD03 -000695- 2019	Rajinder singh Vs Rustam singh	Rustam Singh	Joginder Singh	Male	H.No. 349 Village Babbhali Tehsil and District Gurdaspur			138 NI ACT	City Gurdaspur	10-10-2019	NO
17	NACT/1 75/2019	PBGD03 -000664- 2019	Jagdish singh Vs Tilak Raj	Tital Raj	Sai Dass	Male	Village Kaunta Tehsil and District Gurdaspur			138 NI ACT	City Gurdaspur	11-10-2019	Yes
18	NACT/2 05/2019	PBGD03 -000868- 2019	Ravinder Singh Vs Harmanpreet Singh	Harmanpreet Singh	Baldev Singh	Male	Village Bhurian Sainian Tehsil and District Gurdaspur			138 NI ACT	City Gurdaspur	29-10-2019	NO
19	NACT/2 96/2018	PBGD03 -001315- 2018	State Bank of India Vs Varinder Kumar	Varinder Kumar	Dev Raj	Male	H.No. 42 W. nO. 12 Behrampur Road Gurdaspur			138 NI ACT	City Gurdaspur	30-10-2019	NO
20	NACT/6 01/2018	PBGD03 -002589- 2018	Surjit Singh Vs Baljinder Singh	Surjit Singh	Baljinder Singh	Male	Village Bathwala New Bhatha Colony Tehsil and District Gurdaspur			138 NI ACT	City Gurdaspur	30-10-2019	No
21	Nact/256 /2019	PBGD03 -001194- 2019	Bakshish Singh Vs Prabhjot Singh	Prabhjot Singh	Tarinder Singh	Male	Village Allowal Byepass Batala Near Golden Palace PO Batala District Gurdaspur			138 NI ACT	Kalanaur	01-11-2019	No
22	Nact/117 /2019	PBGD03 -000323- 2019	Rupinderjit Singh Vs m/S Sohan Singh and Sons	Pushpinder Singh	Balwinder Singh	Male	Village Shahpur Goraya Tehsil Dera Baba Nanak District Gurdaspur			138 NI ACT	Kalanaur	03-12-2019	No
23	Nact/494/ 2019	PBGD03 -002295- 2019	Punjab National Bank Vs Vijay Kumar	Vijay Kumar	Khurshid Masih	Male	VPO Babbhali Tehsil and District Gurdaspur			138 NI ACT	Dhariwal	06-02-2020	303

**IN THE COURT OF MS. HARSIMRANJIT KAUR, JM1C, GURDASPUR**

**LIST OF PROCLAIMED OFFENDERS**

Sr. No	CIS No	CNR No	Title	FIR No	FIR Date	U/S	Police Station	PO Name	Father Name	Gender	Address	PO Date	Property
1	NACT/359/2018	PBGD03-001664-2018	Amit Kumar Vs Sanjay Mehra	Nil	Nil	138 NI ACT	City Gurdaspur	Sanjay Mehra	Nand Lal	M	H No 381/A Basant Avenue, Amritsar	10.02.2020	Not Filed
2	NACT/562/2018	PBGD03-002454-2018	Parkash Singh Vs Bodh Raj	Nil	Nil	138 NI ACT	Dhariwal	Bodh Raj	Amar Nath Printer	M	Small Dental Care Clinic, Village Chuhar Chack, Colony, Gurdaspur	19.02.2020	Not Filed
3	NACT/592/2018	PBGD03-002552-2018	Darshan Singh vs Kanwaljit Singh	Nil	Nil	138 NI ACT	City Gurdaspur	Kanwaljit Singh	Ranjit Singh	M	New Jhawar PO Babri, Gurdaspur	03.02.2020	Not Filed
4	NACT/474/2018	PBGD03-002134-2018	SBI Vs Samual	Nil	Nil	138 NI ACT	Dhariwal	Samual	Dilbag	M	VPO-Hayat Nagar, Gurdaspur	26.02.2020	Not Filed

## List of Proclaimed Offender

Name of the Court: Ms. Gurpreet Kaur, Judicial Magistrate 1<sup>st</sup> Class, Gurdaspur

Sr No.	CASE INFORMATION	CASE TITLE	FIR /Date of FIR	Under Section	Police Station	Name of Proclaimed Offender	Father Name of P.O.	GENDER MALE/FEMALE	Address of PO	PO Declare Date	WHETHER THE PROPERTY OF P.O.
1	NACT/835/2017	HDFC BANK VS RANJIT SINGH		138 NIACT	CITY GURDASPUR	RANJIT SINGH	BAGIRATH	MALE	VILLAGE DHARAMKOT PATAN BLOCK DERA BABA NANAK	13.12.2018	List of property not filed
2	NACT/830/2017	HDFC BANK VS GURPREET SINGH		138 NIACT	CITY GURDASPUR	GURPREET SINGH	BALBIR SINGH	MALE	VILLAGE SANGHAR TEH AND DISTT. GURDASPUR	13.12.2018	List of property not filed
3	CHI/177/2017	STATE VS RAJA	56/09.05.2016	457/380/411 IPC	DHARIWAL	RAJA	SAPAN	MALE	WARD NO. 5 RAJIV COLONY DHARWAL	11.01.2019	List of property not filed
4	NACT/156/2018	SBI VS KAVITA RANI		138 NIACT	CITY GURDASPUR	KAVITA RANI	ASHWANI KUMAR	FEMALE	VPO TIBBER MOHALLA SAHAN WALA KHUH DISTT. GURDASPUR	08.02.2019	List of property not filed
5	CHI/438/2017	STATE VS NAGINDER PANDEY	54/22.11.2016	379/411 IPC	GRP PATHANKOT	PARMATMA PANDEY	RAM PANDEY	MALE	VILLAGE VIJAYPUR PS VIJAYPUR DISTT. GOPALGANJ (BIHAR)	20.02.2019	List of property not filed
6	NACT/62/2016	BIR SINGH VS BALWINDER KUMAR		138 NIACT	CITY GURDASPUR	BALWINDER KUMAR	KISHORI LAL	MALE	H.NO. 562 JHULNA MAHAL GURDASPUR TEH AND DISTT. GURDASPUR	22.02.2019	List of property not filed
7	CRM/108/2018	STATE VS JAGBIRSINGH KAHLON	07.06.2016	498-A/406/328/120-B IPC AND SECTION 3 DOWRY PROHIBITION ACT 1961	CITY GURDASPUR	JAGBIR SINGH KAHLON	PARVINDER SINGH KAHLON	MALE	H.NO. 265/16 OPPOSITE GURU NANAK PARK JAIL ROAD GURDASPUR AT PRESENT ALL VALLAY PET HOSPITAL 230 CALIFORNIA 93454 (USA)	27.02.2019	List of property not filed
8	CRM/9/2019	STATE VS RAJ SINGH	7/21.01.2018	420/465/467/468/471 IPC	DORANGLA	RAJ SINGH	HARBANS SINGH	MALE	VILLAGE GAHLARI PS DORANGLA TEH AND DISTT. GURDASPUR	29.04.2019	List of property not filed

order stayed by Hon'ble High Court

9	NACT/435/2017	RAJNISH KUMAR VS NEELAM		138 NIACT	CITY GURDASPUR	NEELAM	RAKESH KUMAR	FEMALE	WARD NO. 4 PARBODH CHANDER NAGAR, BACKSIDE GRAND DEZIRE HOTEL, GURDASPUR TEH AND DISTT. GURDASPUR	17.05.2019	List of property not filed
10	CHI/339/2016	STATE VS. RAJINDER KAUR	128/20.10.2013	420 IPC	GHUMAN KALAN	RAJINDER KAUR	VIJAY KUMAR	FEMALE	5A/110 VISHNU GARDEN KHIALA CHANDELA MARKET, PS TILAK NAGAR NEW DELHI PRESENTLY RESIDING AT B/120 MS BLOCK TRI NAGAR NEAR GHANTA GHAR THANA PS TILAK NAGAR NEW DELHI	15.07.2019	List of property not filed
11	CHI/329/2018	STATE VS. RACHPAL SINGH & OTHERS	104/05.12.2017	379/411 IPC	SADAR GURDASPUR	GURPREET SINGH	GURBACHAN SINGH	MALE	VILLAGE PIDDI PS SADAR , TARANTARAN	17.07.2019	List of property not filed
12	NACT/777/2017	PNB BANK VS SULAKHAN SINGH		138 NIACT	CITY GURDASPUR	SULAKHAN SINGH	MUNSHA SINGH	MALE	VILLAGE NAWAN PIND BANDIANWALA PO GURDAS NANGAL TEHSIL & DISTRICT GURDASPUR	29.08.2019	List of property not filed
13	NACT/799/2017	PRABHJOT SINGH VS ANOKH SINGH		138 NIACT	DHARIWAL	ANOKH SINGH	SOHAN SINGH	MALE	VPO AUJLA TEHSIL & DISTRICT GURDASPUR	29.08.2019	List of property not filed
14	CRM/65/2019	STATE VS ANOOP SINGH	22/09.05.2018	8,9 (2) GOOD CONDUCT TEMPORARY RELEASE ACT 1962	KAHNUWAN	ANOOP SINGH	AJIT SINGH	MALE	SATHIALI PS KAHNUWAN	26.08.2019	List of property not filed
15	CRM/104/2019	STATE VS KINDU	64/01.10.2018	376 IPC	DORANGLA	KINDU	DALIP SINGH	MALE	VILL BAUPUR JATTAN	17.09.2019	List of property not filed
16	NACT/608/2017	POONAM VS JANAK RAJ		138 NIACT	DHARIWAL	JANAK RAJ	NANAK CHAND	MALE	H.NO 639, W.NO 7, ARJUNA COLONY, NEAR DAV COLLEGE, DASUYA, DISTRICT HOSHIARPUR	18.09.2019	List of property not filed
	COMI-296-2015	SUKHWINDER SINGH VS GURPREET SINGH		326/324 IPC	KAHNUWAN	Gurpreet Singh	Rajinder Singh	MALE	Village Sathiali, Police Station Kahnuwan Tehsil and District Gurdaspur	13.11.2019	List of property not filed
	COMI-296-2015	SUKHWINDER SINGH VS GURPREET SINGH		326/324 IPC	KAHNUWAN	Sukhwinder Singh	Malkiat Singh	MALE	Village Sathiali, Police Station Kahnuwan Tehsil and District Gurdaspur	13.11.2019	List of property not filed
	COMI-296-2015	SUKHWINDER SINGH VS GURPREET SINGH		326/324 IPC	KAHNUWAN	Narinder Singh	Malkiat Singh	MALE	Village Sathiali, Police Station Kahnuwan Tehsil and District Gurdaspur	13.11.2019	List of property not filed
	NACT-609-2017	POONAM VS JANAK RAJ		138 NIACT	DHARIWAL	JANAK RAJ	NANAK CHAND	MALE	H.NO 639, W.NO 7, ARJUNA COLONY, NEAR DAV COLLEGE, DASUYA, DISTRICT HOSHIARPUR	25.11.2019	List of property not filed
	NACT-273-2018	AMARJIT KAUR VS RAM NIWAS		138 NIACT	CITY GURDASPUR	RAM NIWAS	SHOBA RAM	MALE	FLAT NO 504, A1 BLOCK, MAYA GARDEN, CITY ZIRAKPUR, TEHSIL DERA BASSI	30.11.2019	

	NACT-261-2017	GURDASPUR CO-OP BANK VS MANGAL SINGH		138 NIACT	KAHNUWAN	MANGAL SINGH	KASHMIR SINGH	MALE	PROP M/S MANGAL ELECTRICAL WORKS R/O VILLAGE SALLOPUR PO CHAK SHARIFF TEHSIL & DISTRICT GURDASPUR	16.01.2020	
	NACT-46-2018	SUNITA KUMARI VS VARINDER KUMAR		138 NIACT	CITY GURDASPUR	VARINDER KUMAR	DEV RAJ	MALE	CHAHAT PARLOUR, BEHRAMPUR ROAD, PS CITY GURDASPUR	20.01.2020	
	NACT-182-2017	GURDASPUR CO-OP BANK VS TEJ KUMAR GOYAL		138 NIACT	CITY GURDASPUR	TEJ KUMAR GOYAL	KISAN CHAND GOYAL	MALE	H.NO 147, SECTOR 19A, CHANDIGARH	23.01.2020	
	NACT-183-2017	GURDASPUR CO-OP BANK VS TEJ KUMAR GOYAL		138 NIACT	CITY GURDASPUR	TEJ KUMAR GOYAL	KISAN CHAND GOYAL	MALE	H.NO 147, SECTOR 19A, CHANDIGARH	23.01.2020	
	NACT-530-2018	PAWAN KUMAR VS TILAK RAJ		138 NIACT	DINANAGAR	TILAK RAJ	HANS RAJ	MALE	VILLAGE SAMUCHAK, SUB TEHSIL DINANAGAR	06.02.2020	
	NACT-738-2017	YOGESH MAHAJAN VS SUKHDEV RAJ		138 NIACT	CITY GURDASPUR	SUKHDEV RAJ	HARI RAM	MALE	VILLAGE BAUPUR JATTAN PO GAHLARI	10.02.2020	
	Cha-118-2018	STATE VS BAJ SINGH		NDPS ACT	CITY GURDASPUR	BAJ SINGH	KASHMIR SINGH	MALE	DOLLAWAL TEHSIL ZIRA DISTRICT FIROZPUR	12.02.2020	
	CRM-243-2019	STATE VS SUNIL KUMAR		PRISONERS TEMPORARY RELEASE ACT	KAHNUWAN	SUNIL KUMAR	SATPAL	MALE	KAHNUWAN	24.02.2020	
	NACT-567-2016	ASHOK NAYYAR VS SABAN KUMAR		138 NIACT	CITY GURDASPUR	SARBAN KUMAR	NASEEB CHAND	MALE	VAKEEL COLONY BANI KHET TEHSIL DALHOUSIE (HP)	27.02.2020	

**In the Court of Sh. Tarunpreet Singh, CJJD/JMIC, Gurdaspur**

**List of Proclaimed Offenders**

Sr. No.	NAME OF THE HON'BLE COURT	CIS No.	Case Title	FIR No.	Date of FIR	Under Section	Police Station	Name of P.O.	Father's Name	Gender	Address	P.O. Declared Date	Whether the property of P.O.
1	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	CHI-344-2015	State Vs Amarjit Singh Vs ors.	137	08.07.2014	323/325/34 IPC	Dinanagar	Harman Singh	Paramjit Singh	Male	R/o Bariyar	11.01.2019	
2	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-632-2017	RV Traders Vs Jatinderpal			138 NI Act	Dhariwal	Jatinderpal	Bodh Raj	Male	R/o Fatehnangal, Dhariwal	28.02.2019	
3	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-442-2016	Veena Vs Rajinder Kumar			138 NI Act	Dinanagar	Rajinder Kumar	Amar Nath	Male	Managing Director of My Saturn Pvt. Ltd. Opp. Mahindra Green Land, Jail Road Gurdaspur. Alernative Address Rajinder Kumar son of Amar Nath, Resident of Ram Sharnam Colony, Backside of S.D. College	16.02.2019	
4	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-453-2016	Veena Vs Rajinder Kumar			138 NI Act	Dinanagar	Rajinder Kumar	Amar Nath	Male	Managing Director of My Saturn Pvt. Ltd. Opp. Mahindra Green Land, Jail Road Gurdaspur. Alernative Address Rajinder Kumar son of Amar Nath, Resident of Ram Sharnam Colony, Backside of S.D. College	16.02.2019	
5	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-742-2017	Rajinder Singh Vs Balwinder Singh			138 N.I. Act	City Gurdaspur	Balwinder Singh	Makhan Singh	Male	R/o Village Kalchian P.O.Khalchian Tehsil Dera Baba Bakala Distt AMritsar	25.03.2019	
6	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-30-2018	Pritam Singh Vs Sunaina Devi			138 N.I. Act	Dhariwal	Sunaina Devi	W/o Vinod Kumar	Female	Clerk Office Deputy Commissioner Gurdaspur	25.03.2019	
7	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-53-2018	Madhu Gupta Vs Komal			138 N.I. Act	Dhariwal	Komal	W/o Jatinder Kumar	Female	R/o Krishan Bazaar Opp Varsha Beauty Parlour Dhariwal Tehsil and Distt Gurdaspur	29.03.2019	
8	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-362-2016	M/s Shiv Shakti Trading company Vs Rajinder Singh			138 N.I. Act	Dinanagar	Rajinder Singh	Karnail Singh	Male	Village Sehora Kalan, Tehsil and District Pathankot	30.04.2019	
9	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	CRM-1-2017	Inderpal Vs Bawa Singh			138 N.I. Act (Misc.)	City Gurdaspur	Bawa Singh	Karnail Singh	Male	Village Chhina Rail Wal	30.04.2019	
10	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-403-2016	Pardeep Singh Vs M/S Shiva Rice Mills. Ltd.			138 N.I. Act	Dinanagar	Rajinder Singh	Karnail Singh	Male	Sahoran Kalan, Tehsil and District Pathankot	06.04.2019	
11	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-540-2017	GSP Central Co-op. Bank Vs Kuldeep Kumar			138 N.I. Act	Dinanagar	Kuldeep Kumar	Kishan Chand	Male	ward No. 3, H NO. 59, Kothe Bhim Sain, Dinanagar	06.04.2019	
12	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-81-2015	Jaswant Kaur Vs Mohammad Fazil			138 N.I. Act	Dinanagar	Mohammad Fazil		Male	Fazil D-47 Chand Bagh near Pani Wali Tanky New Delhi 110032	10.04.2019	
13	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	CHA-1455-2014	State Vs Nehru Gir	286	02.11.2013	Excise Act	Dinanagar	Nehru Gir	JwalaGir	Male	R/o H. no. 128, Kaashigarh, Mallkhurd, Distt. Janjgir Champa, Chattisgarh	04.05.2019	
14	Sh. Amardeep Singh Bains, PCS, JMIC, Gurdaspur (DUTY)	CHI-333-2018	State Vs Ajmer Singh & ors.	17	07.04.2017	452/323/506/148/149 IPC ArmsAct	Ghuman Kalan	Harpal Singh	Jagjit Singh	Male	R/o Ugrhu Khaira, at present R/o Bhattha Colony, Dhariwa	10.06.2019	
15	Sh. Amardeep Singh Bains, PCS, JMIC, Gurdaspur (DUTY)	COMI-1353-2014	Harjit Singh Vs Narinder Singh			420/120-B PC	Purana Shalla	Narinder Singh	Saminder Singh	Male	Village Gulelra Teh and Distt Gurdaspur	10.06.2019	
16	Sh. Amardeep Singh Bains, PCS, JMIC, Gurdaspur (DUTY)	COMI-1353-2014	Harjit Singh Vs Narinder Singh			420/120-B PC	Purana Shalla	Rajbir Kaur	W/o Narinder Singh	Female	Village Gulelra Teh and Distt Gurdaspur	10.06.2019	
17	Sh. Amardeep Singh Bains, PCS, JMIC, Gurdaspur (DUTY)	COMI-1353-2014	Harjit Singh Vs Narinder Singh			420/120-B PC	Purana Shalla	Jaspal Singh	Joginder Singh	Male	Village Gulelra Teh and Distt Gurdaspur	10.06.2019	
18	Sh. Amardeep Singh Bains, PCS, JMIC, Gurdaspur (DUTY)	COMI-1353-2014	Harjit Singh Vs Narinder Singh			420/120-B PC	Purana Shalla	Sarabjit Singh	Janak Raj	Male	Village Langhey Teh and Distt Gurdaspur	10.06.2019	
19	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-76-2016	M/S Agarwal and Sons Vs Garish Kumar			138 N.I. Act	Dinanagar	Garish Kumar	Late Madan Lal Aggarwal	Male	R/o H. no. 11, Opposite SDM Court, Improvement trust Colony, Dalhousie Road, Pathankot	31.07.2019	

20	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	CHI-359-2017	State Vs Mohan Masih & ors.	29	14.02.2017	457/380 IPC	Dinanagar	Aslam	Mughbdin @ Dina	Male	R/o Magghar Khand, Kathua, Jammu & Kashmir	24.09.2019	
22	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	CHI-477-2019	State Vs Gurmej Singh	67	24.08.2019	376,506 IPC, 6 POCSO Act	Bhaini Mian Khan	Gurmej Singh	Bhajan Singh	Male	R/o Vill. Mochpur, P.S. Bhaini Mian Khan, Gurdaspur	29.10.2019	
23	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	CHA-264-2018	State Vs Shubham Arora	28	25.05.2017	Excise Act	GRP PTK	Shubham Arora	Sham Lal	Male	R/o H. no. 909, Gali No. 5, Mohalla Fateh Singh Colony, P.S. Gate Haqima, Amritsar	05.10.2019	
24	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur		State Vs Jagir Singh	17	31.03.2018	420 IPC	Bhaini Mian Khan	Jagir Singh	Batan Singh	Male	R/o Uchi Bassi, P.S. Dasua, Distt. Hoshiarpur	31.10.2019	
25	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-87-2019	Yogesh Bhandari Vs ASI Mangal Singh			138 N.I. Act	City Gurdaspur	ASI Mangal Singh	Bakshish Singh	Male	R/o Hayat Nagar Colony, Gurdaspur, Teh. And Distt. Gurdaspur, posted at P.S. City Gurdaspur	31.10.2019	
26	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-398-2018	Vikas Gupta VS Vijay Kumar			138 N.I. Act	City Gurdaspur	Vijay Kumar	Kurshid	Male	V.P.O. Babehali, Teh. And Distt. Gurdaspur	24.10.2019	
28	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-598-2017	Parveen Singh Vs Sanjeev Saini			138 NI Act	Dinanagar	Sanjeev Saini	Balwinder Kumar	Male	R/o Vill. Chack, P.O. Bharth Qazi Chack	25.11.2019	
29	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-158-2018	Vazeer Singh Vs Dua Traders & ors.			138 NI Act	Dhariwal	Baldev Krishan		Male	C/o Dua Traders, Shop no. 63, New Grain Market, Jalandhar, Teh. And Distt. Jalandhar	29.11.2019	
30	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	CRM-34-2017	GSP Central Co-op. Bank Vs Dev Raj			138 N.I. Act	Dinanagar	Dev Raj	Beli Ram	Male	R/o Vill. Sunder Chak Mehta, P.O. Narot Jaimal Singh, the. And Distt. Pathankot	21.12.2019	
31	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	NACT-183-2018	M.M. Finance Company Ltd. Vs Sandeep Singh			138 N.I. Act	City Gurdaspur	Sandeep Singh	Mulakh raj	Male	R/o Near mehak Hospital, behrampur road, Gurdaspur, Alternative address Sandeep Singh, Lance Naik No. 15582164P, 51 RR, 270 Eng Regiment, C/o 56 A.P.O.	18.01.2020	
32	Sh. Tarunpreet Singh PCS, JMIC, Gurdaspur	UCR-55-2018	State through Ranbir Singh Vs Harpal Singh	21	19.04.2016	380,427,34 IPC	Bhaini Mian Khan	Harpal Singh	tarsem Singh	Male	R/o Noona barkata, P.S. Bhaini Mian Khan	23.01.2020	



## In the Court of Ms. Harmandeep Kaur, Judicial Magistrate 1st Class, Gurdaspur

## List Of Proclaimed Offenders for the month of February 2020

Sr. No.	CIS No.	CNR No.	Case Title	Name of the Proclaimed Offender	Father's/ Husband's name of Proclaimed Offender	Address of Proclaimed Offender	Police Station	FIR No.	Date OF FIR	Under Section	PO Declare Order Date
1	Nact/37/2018	PBGD03-000111-2018	Gurdaspur Central Cooperative Bank versus Sushma Rani	Sushma Rani	Rajinder Kumar	Berian Mohalla, Tehsil and District Gurdaspur	Dinanagar	-	-	138 NI Act	28.02.2020
2	Chi/350/2018	PBGD03-001931-2018	State versus Mohammed Yusuf	Mohammed Yusuf	Mehar Baksh Yusuf	Sajhi Mod, PS Rajbagh, District Kathua at present Village Umarpura Bambrua Road, Mukeria, District Hoshiarpur	City Gurdaspur	46	01-03-2018	379,411 IPC	27.02.2020

Harmandeep  
Kaur  
CJJD-cum-JMIC  
Gurdaspur

**List of Proclaimed Offenders  
In the Court of Sh. Amandeep Singh, JMIC, Gurdaspur**

Sr. No.	Name of Court	Case Information Number(CIS)	Case Title	FIR Number	Date of FIR	Under Section	Name of Police Station	Name of Proclaimed Offender	Fathers name of Proclaimed Offender	Gender	Adress of Proclaimed Ofender	Decleared PO vider order dated	Whether the property of P.O
Nil													

**List of Proclaimed Offenders  
In the Court of Sh. Amardeep Singh Bains, PCS, SDJM, Batala**

Sr. No.	Name of Court	Case Information Number(CIS)	Case Title	FIR Number	Date of FIR	Under Section	Name of Police Station	Name of Proclaimed Offender	Fathers name of Proclaimed Offender	Gender	Adress of Proclaimed Ofender	Decleared PO vider order dated	Whether the property of P.O
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Nil

In The Court of Sh. Bikramdeep Singh PCS, PCS, JMIC, Batala								
List of Proclaimed Offenders for the month of Febuary, 2020								
Sr. No	CIS Number	CNR Number	Case Title	Name of the proclaimed offender	Under Section	Police Station	FIR No.	PO Declare date
1	CHI/131/2019	PBGDA1-001251-2019	State vs Sukhwinder Singh	Sukhwinder Singh	457380411201	City Batala	53/2018	13-02-2020

Bikramdeep Singh PCS  
PCS, JMIC, Batala

In The Court of Ms. Shagun, PCS, JMIC, Batala										
List of Proclaimed Offenders for the month of February , 2020										
Sr. No	CIS Number	CNR Number	Case Title	Name of the proclaimed offender	Address of proclaimed person	Police Station	FIR No.	Date of FIR	Under Section	PO Declare date
1	NACT/1403/2014	PBGDA1-001043-2014	State Bank of India Vs. Jang Bahadur	Jang Bahadur Singh S/o Karnail Singh	R/o Village & P.O. Bahrapur, Tehsil & Distt. Gurdaspur	Qadian	Complaint		138 NI ACT	03.01.2020
2	NACT/444/2017	PBGDA1-001556-2017	Gurmej Singh Vs. Vinay Kumar	Vinay Kumar	R/o Greater Kailash, Near Basra Palace, Batala	Civil Line, Batala	Complaint		138 NI ACT	17.12.2018

**In the court of Ms. Jagminder Kaur, PCS, JMIC, Batala**

**List of Proclaimed Offenders for the month of FEB. 2020**

Sr. No	Name of the Hon'ble Court	CIS Number	Case Title	FIR No.	Date of FIR	Under Section	Police Station	Name Of The Proclaimed Offender	Father/Husband's Name of Proclaimed Person	Gender(Male /Female)	Address Of Proclaimed Person	PO Declare date	Whether the property of PO
<b>1</b>	Ms. Jagminder Kaur, JMIC, Batala	CHI/232/2018	STATE VS RANJIT SINGH	47/2017	14.5.2017	379/411 IPC	Sadar Batala	RANJITSINGH @ JAGPREET SINGH	NARINDER SINGH	Male	KOOT PS KAHNUWAN	13.2.2020	LOP NOT FILED
<b>2</b>	Ms. Jagminder Kaur, JMIC, Batala	CHI/232/2018	STATE VS RANJIT SINGH	47/2017	14.5.2017	379/411 IPC	Sadar Batala	MANJIT SINGH KAHLON	BAWA SINGH	Male	BHAINI BANGAR	13.2.2020	LOP NOT FILED

Jagminder Kaur  
JMIC, Batala

List of Proclaimed Offenders FEBRUARY 2020													
Sr. No	Name of the Hon'ble Court	CIS Number	Case Title	FIR No.	Date of FIR	Under Section	Police Station	Name Of The Proclaimed Offender	Father/Husband's Name of Proclaimed Person	Gender(Male/Female)	Address Of Proclaimed Person	PO Declare date	Whether the property of PO
1	Ms. Divya Sharma,PCS, JMIC, Batala	REMAN PAPER	STATE VS PRINCE	83	2019	363,366IPC	KSM	PRINCE	RATTAN SINGH	MALE	RAHIMABAD	27-02-2020	LOP NOT FILED
2		REMAN PAPER	STATE VS ARJAN SINGH	32	13-06-2017	325 IPC	KSM	BALJIT SINGH @ BITTA	MEHAR SINGH	MALE	DARGABAD	27-02-2020	LOP NOT FILED
3		REMAN PAPER	STATE VS ARJAN SINGH	32	13-06-2017	325 IPC	KSM	ARJAN SINGH	AJIT SINGH	MALE	DARGABAD	27-02-2020	LOP NOT FILED
4		NACT/332/2018	JASWINDER SINGH VS GURJOT SINGH			138 NI ACT	CITY BTL	GURJOT SINGH	DARA SINGH	MALE	CHOTE AULAKH, PO HARCHOWAL	20-02-2020	LOP NOT FILED
5		NACT/42/2017	JD TRADING VS M/S SHIV GORI MARBLES			138 NI ACT	CLBTL	SHIV KUMAR	YASHPAL	MALE	KALANAUR	20-02-2020	LOP NOT FILED
6		NACT/44/2017	JD TRADING VS M/S SHIV GORI MARBLES			138 NI ACT	CLBTL	SHIV KUMAR	YASHPAL	MALE	KALANAUR	20-02-2020	LOP NOT FILED
7	REMAND PAPERS		STATE VS SONU MASIH	163	2019	457 IPC	CLBTL	SONU MASIH	WILLIAM MASIH	MALE	AHMADABAD	20-02-2020	LOP NOT FILED

In The Court of Ms. Harsimrandeep Kaur, PCS, JMIC, Batala										
List of Proclaimed Offenders for the month of February , 2020										
Sr. No	CIS Number	CNR Number	Case Title	Name of the proclaimed offender	Address of proclaimed person	Police Station	FIR No.	Date of FIR	Under Section	PO Declare date
				NIL						

Harsimrandeep Kaur, PCS,  
CJJD/ JMIC batala